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Title: Regarding giving reservation to the Maratha community.

***SHRI OM PAVAN RAJENIMBALKAR (OSMANABAD):** Hon. Chairman Sir, thank you very much. Through you, I would like to draw the attention of Central Government towards an important issue relating to Maharashtra. Chairman Sir, Maratha community organized huge protest marches on the streets for their demand of reservation. In the year 2018, Maharashtra Government, after examining all the legal aspects, gave 16% reservation to Maratha Community in jobs and education. Hon. High Court validated and upheld this decision but Supreme Court of India has stayed it unfortunately. When the same kind of situation had arised, in the case of Tamil Nadu, the then Central Government had filed an affidavit supporting it, because State Governments have got the powers to give reservation to any backward community.

Hence, I would like to request the Central Government to come forward to support this decision by filing an affidavit in this regard to do justice to this Maratha Community ensuring bright and promising future for them.

Thank you.

माननीय सभापति: श्री सुशील कुमार सिंह - उपस्थित नहीं ।